

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-52/2006/11908/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Roushan Lal,
District & Sessions Judge,
Karbi Anglong.

Dated Guwahati the 07th December, 2023.

Sub: **Casual Leave.**

Ref:- Your letter No.DJKA/2023/16090 dtd. 06.12.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 06.12.2023**. The next seniormost Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sdf

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-52/2006/11909/A, dated 07-12-2023

Copy to:

✓ 1. The Project Manager, Gauhati High Court, Guwahati.

Sdf
JT. REGISTRAR (VIGILANCE)